GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2636

TO BE ANSWERED ON THE 16TH DECEMBER, 2025/ AGRAHAYANA 25, 1947 (SAKA)

DISASTER PREPAREDNESS IN JAMUI

2636. SHRI ARUN BHARTI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the Central funds allocated for procuring flood and disaster response equipment for the Jamui district under the National Disaster Response Force (NDRF);
- (b) the plan for establishing a permanent State Disaster Response Force (SDRF) unit in the eastern Bihar region to ensure quick response in districts like Jamui;
- (c) the steps taken to train and equip the local Civil Defence Volunteers and Aapda Mitra in the vulnerable blocks of the Jamui constituency;
- (d) the progress made in establishing a fully functional Fire Service Station in Jamui town to improve emergency response capabilities; and
- (e) the measures to enhance public awareness on disaster preparedness through local Panchayats in Jamui?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): As per the National Policy on Disaster Management (NPDM), the primary responsibility for disaster management, including disbursal of relief assistance on ground level, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). The financial assistance provided under SDRF and NDRF is by the way of relief and not for compensation for losses as suffered/ claimed. The details of funds allocated and released under SDRF and NDRF to all states including Bihar, is available on the website of the Ministry, https://ndmindia.mha.gov.in/ndmi/responsefund.

(b): Establishing a permanent State Disaster Response Force (SDRF) unit in the eastern Bihar region is the subject matter of the state.

(c): Jamui is not a notified Civil Defence (CD) District. Hence, no CD setup exists in the Jamui district.

In order to enhance the disaster preparedness and response capacity at the local level in the country, Upscaling of Aapda Mitra scheme, with an outlay of Rs. 369.40 Crore, had been implemented in the country in October 2021. Under that scheme, Jamui was one of the districts covered with a target of training 300 volunteers.

With the learning and experience of the earlier scheme Upscaling of Aapda Mitra Scheme (UAMS), the Central Government has initiated another scheme called Yuva Aapda Mitra Scheme(YAMS). Under this scheme, Jamui district has been also covered with a target to train 300 National Cadet Corps (NCC),150 National Service Scheme (NSS) ,150 Nehru Yuva Kendra Sangathan (NYKS) and 30 from Bharat Scouts & Guides (BS&G) volunteers.

(d): As per the Constitution of India, Article 243 (W), Schedule XII, Entry No. 7, maintenance of Fire Service is a Municipal function in the States and it is primarily for the State Government to ensure safety of life and property from fire accidents and other emergencies. Directorate General Fire Service, Civil Defence and Home Guards, Ministry of Home Affairs plays an advisory role in the fire safety and service related matters. Further, Government of India has

allocated Rs. 255.69 Cr. for the expansion and modernization of Fire Services in the State of Bihar under the 15th Finance Commission Grant-in-aid, out of that Rs. 76.70 has been released on 11th June, 2025 as 1st installment.

(e): Preparedness and public awareness programs for integration of disaster risk reduction into Gram Panchayat Development Plans was undertaken in the month of November, 2025 for the State of Bihar by National Institute of Disaster Management (NIDM). Further, State level capacity building programmes are being conducted regularly by NIDM.

Nation-wide awareness campaigns on disaster preparedness are being undertaken by National Disaster Management Authority (NDMA). NDMA is in the process of implementing the Mitigation Project on Lightning Safety (MPLS) across 50 districts in 10 states, including Jamui, District of Bihar. Under the MPLS, four panchayats of Jamui viz. (a) Khaira (nimanvada), (b) Laxmipur (sukhasan), (c) Jamui sadar (harla) and (d) Giddaur (Ratanpur) are covered. NDMA also conducted National Awareness Programmes under MPLS at the panchayat level in Jamui during August–September to enhance community preparedness on lightning hazard and reduce lightning-related risks. The awareness activities included school awareness sessions,

L.S.US.Q.NO. 2636 FOR 16.12.2025

community outreach through street plays, quizzes, LED-van campaigns, distribution of Information, Education, and Communication (IEC) materials in each panchayats including the four panchayats of Jamui District. The Students and Community were engaged as safety ambassadors and they were sensitized on do's and dont's, the use of Sachet and Damini apps and essential safety practices before, during and after lightning events
